

ORISSA HIGH COURT

FILING REPORT AS ON :03/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0007899/2020	RAJ KISHORE NAYAK @ KULU VS STATE OF ODISHA	A.K.SAHOO VS	TIKABALI /88 /2019 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000045/2019
2	BLAPL/0007900/2020	ABHIJIT PATNAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /128 /2019 SPECIAL JUDGE,NAYAGARH(Nayagarh *) TR/0000065/2020
3	BLAPL/0007901/2020	UCHHABA LOHAR VS STATE OF ODISHA	J.N.PANDA VS	KESINGA /208 /2018 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA(Kalahandi) CT/0000011/2019
4	BLAPL/0007902/2020	NARAYAN PRASAD BEHERA @ ROCKY VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	PURUSHOTTAMPUR /219 /2020 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000056/2020
5	BLAPL/0007903/2020	SANJAY BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHOUWAR /446 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0002097/2020
6	BLAPL/0007904/2020	BITU DAS VS STATE OF ODISHA	NALINI KANTA MOHANTY VS	SAHADEV KHUNTA /162 /2020 S.D.J.M.,BALASORE(Baleshwar) CT/0000456/2020
7	BLAPL/0007905/2020	SIBA SANKAR SABAT @ MITU SABAT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /59 /2017 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000043/2017
8	BLAPL/0007906/2020	SRIKANTA SWAIN @ LIKUNA VS STATE OF ODISHA	BALARAM NAYAK VS	MAHANGA /145 /2018 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000163/2018
9	BLAPL/0007907/2020	BIKASH RAY VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	BARIPADA TOWN /533 /2020 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) CT/0001341/2020
10	BLAPL/0007908/2020	KALIA MUNDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	LAHUNIPADA /104 /2019 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000465/2019
11	BLAPL/0007909/2020	K. LAXMAN RAO VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) 2(A)CC/0000006/2020

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12	BLAPL/0007910/2020	BITU DAS VS STATE OF ODISHA	NALINI KANTA MOHANTY VS	REMUNA /105 /2020 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000508/2020
13	BLAPL/0007911/2020	MUNA @ MANOJ BEHERA VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	NEMALO /89 /2017 J.M.F.C.,SALIPUR(Cuttack) GR/0000841/2017
14	BLAPL/0007912/2020	PRATAP MAJHI VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	TANGI /47 /2020 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000029/2020
15	BLAPL/0007913/2020	MUNA @ MANOJ BEHERA VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	SALIPUR /199 /2017 J.M.F.C.,SALIPUR(Cuttack) GR/0000787/2017
16	BLAPL/0007914/2020	SANTOSH KUMAR DASH VS STATE OF ODISHA	U.C.MISHRA VS	SPL.TASK FORCE /15 /2020 SPECIAL JUDGE, PURI(Puri) Spl/0000045/2020
17	BLAPL/0007915/2020	GANGADHAR KHEMUDU VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /106 /2020 () //
18	BLAPL/0007916/2020	KATHIA PATRA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KANKADAHAD /72 /2020 () //
19	BLAPL/0007917/2020	SRINIBAS NARASAIHA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /116 /2020 () //
20	BLAPL/0007918/2020	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
21	BLAPL/0007919/2020	CHITTARANJAN NAIK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	PATNA /107 /2020 () //
22	BLAPL/0007920/2020	RAMA CHOWDHURY VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 () //
23	BLAPL/0007921/2020	DIPUN@ DIPU SWAIN	LALITENDU MISHRA	MANCHESWAR P.S. /146 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007922/2020	AHAMAD KESHARI PRADHAN @ PINTU	SITIKANT MISHRA	RAIKIA /100 /2018
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007923/2020	MANTU MAJHI	DEVI PRASAD DASH	ABHAYACHANDPUR /21 /2017
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007924/2020	NAKULA BEHERA	S.P.DASH	KAKATAPUR /76 /1996
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007925/2020	LIPU NAIK	RAJALAXMI BISWAL	TALCHER TOWN /317 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007926/2020	KRUSHNA PAHAN	ANJAN KU BISWAL	RAMBHA (KHALLIKOTE) /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	CMP/0000597/2020	SURENDRA KUMAR NAYAK	MAHESWAR MOHANTY	//
		VS	VS	()
		RABINDRA NAYAK		//
30	CMP/0000598/2020	LAXMIPRIYA SINGH	ANANTA NARAYAN PATTANAYAK	//
		VS	VS	()
		LALAT KISHORE SINGH		//
31	CONTC/0004702/2020	DIBAKAR TRIPATHY	ADV	//
		VS	VS	()
		SURENDRA KUMAR		//
32	CONTC/0004703/2020	GANESWAR BISWAL	ADV	//
		VS	VS	()
		SURENDRA KUMAR		//
33	CONTC/0004704/2020	NABA KISHOR DANGA	ADV	//
		VS	VS	()
		VIR VIKRAM YADAV		//
34	CONTC/0004705/2020	ASHOK KUMAR PUROHIT	ADV	//
		VS	VS	()

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		ASIT TRIPATHY		//
35	CONTC/0004706/2020	AKSHAYA KUMAR SAMAL	ADV	//
		VS	VS	0
		ANANYA DAS		//
36	CONTC/0004707/2020	ULLASA CH.BASTIA	ADV	//
		VS	VS	0
		ANANYA DAS		//
37	CONTC/0004708/2020	BABULI PRADHAN	ADV	//
		VS	VS	0
		ANANYA DAS		//
38	CONTC/0004709/2020	SAROJ KUMAR BISWAL	JYOTIRMAYA GUPTA	//
		VS	VS	0
		PRADIP KUMAR DASH		//
39	CONTC/0004710/2020	GOURANGA CHARAN MOHAPATRA	JYOTIRMAYA GUPTA	//
		VS	VS	0
		PRADIP KUMAR DASH		//
40	CONTC/0004711/2020	JYOTIRMAY GUPTA	ADV	//
		VS	VS	0
		RAKHAL PARIDA		//
41	CONTC/0004712/2020	DINABANDHU BADAMALI	ADV	//
		VS	VS	0
		PRADIP KUMAR DASH		//
42	CONTC/0004713/2020	EDUCATIONAL AGENCY OF KAINTHA MUKUNDA	KIRAN KUL SANSKRIT MAHAVIDYALAYA	//
		VS	VS	0
		SASWAT MISHRA		//
43	CONTC/0004714/2020	P.S.KRUSHNA KUMAR	ADV	//
		VS	VS	0
		SRIKANT TARAI		//
44	CONTC/0004715/2020	MANJULA NAYAK	ADV	//
		VS	VS	0
		SURENDRA KUMAR		//
45	CONTC/0004716/2020	BIBHURANJAN RAY	ADV	//
		VS	VS	0
		MONA SHARMA		//

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46	CONTC/0004717/2020	ASHOK KUMAR LENKA VS CHITTARANJAN PATRA	ADV VS	// 0 //
47	CONTC/0004718/2020	SANJUKTA BEHERA VS COLLECTOR, CUTTACK	ADV VS	// 0 //
48	CONTC/0004719/2020	SRI GURU SINGH SABHA VS BISWAJIT MOHAPATRA	ADV VS	// 0 //
49	CONTC/0004720/2020	MINATI NAYAK VS SATYABRATA SAHOO	ADV VS	// 0 //
50	CONTC/0004721/2020	KABI CHARAN @ CHANDRA PADHI VS B.B.PATNAIK	ADV VS	// 0 //
51	CONTC/0004722/2020	RABINDRANATH NAYAK VS A.K.K.MEENA ,I.A.S	ADV VS	// 0 //
52	CONTC/0004723/2020	UTTAM CHARAN PRADHAN VS CHITRA ARUMUGAM	ADV VS	// 0 //
53	CONTC/0004724/2020	LAXMI NARAYAN KAR VS DR. KRISHAN KUMAR	ADV VS	// 0 //
54	CONTC/0004725/2020	SURENDRA BEHERA VS BISHNUPADA SETHI	ADV VS	// 0 //
55	CONTC/0004726/2020	GOLAKHA CHANDRA BEHERA VS BHABANI SHANKAR CHAYANI	BRAJA KISHORE PANDA VS	// 0 //
56	CONTC/0004727/2020	CHANDRASEKHAR TRIVEDI VS ANU GARG	ADV VS	// 0 //
57	CRLA/0000551/2020	DASARATHI SETHI	NITYANANDA PANDA	KHURDA P.S. /374 /2016

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		VS	VS	()
		STATE OF ODISHA		//
58	CRLMA/0000145/2020	SABITA DEHURY	SUMANTA KUMAR NAYAK	TUMUSINGA /27 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMC/0001548/2020	RAMESH CHANDRA SETHI	ANJAN KUMAR BISWAL	VIGILANCE PS (BERHAMPUR) /41 /2012
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
60	CRLMC/0001549/2020	SAROJ PADHI @ SAROJ KUMAR PADHI	GHANASHYAM DASH	JAJPUR ROAD /263 /2016
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMC/0001550/2020	SAROJ PADHI @ SAROJ KUMAR PADHI	GHANASHYAM DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMC/0001551/2020	RABINDRA BEHERA	DEEPAK KU SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMC/0001552/2020	AMIT KUMAR BEHERA	RAJIB LOCHAN PATTNAIK	MATHILI /102 /2019
		VS	VS	()
		THE STATE ORISSA		//
64	CRLMC/0001553/2020	G.KRUTIBAS PATRA	ANIRUDHA DAS	SUNABEDA /18 /2020
		VS	VS	()
		STATE OF ORISSA		//
65	CRLMC/0001554/2020	BEBARA LAXMAN RAO @ B. LAXMAN RAO	PARTHA SARATHI DAS	KASINAGAR /9 /2012
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMP/0001351/2020	SARAT KUMAR BEHERA	DINESH KUMAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	CRLMP/0001352/2020	NRUSINGHA DAS	BIDYADHAR MANSINGH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	CRLMP/0001353/2020	BHANUMATI B ARIK	J.K.KHANDAYATRAY	/ /0
		VS	VS	()

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69	CRLMP/0001354/2020	STATE OF ODISHA SASMITA SETHI VS	DEBASHIS SWAIN VS	// NIALI /41 /2020 ()
70	CRLMP/0001355/2020	I.I.C,NIALI POLICE STATION PRASANT KUMAR SETHI VS	DEBASHIS SWAIN VS	// / /0 ()
71	CRLMP/0001356/2020	I.I.C, GOP POLICE STATION PRAFULLA KUMAR KHATUA VS	MANOJ KUMAR MOHANTY VS	// / /0 ()
72	CRLMP/0001357/2020	STATE OF ODISHA PRASANNA KUMAR KHATUA VS	MANOJ KUMAR MOHANTY VS	// / /0 ()
73	CRLMP/0001358/2020	STATE OF ODISHA BANDITA MALLIK VS	P.K.ROUT VS	// / /0 ()
74	CRLMP/0001359/2020	STATE OF ODISHA UPENDRA NATH DALAI VS	VS	// / /0 ()
75	CRLMP/0001360/2020	DEPUTY COMMISSIONER OF POLICE,BBSR ROHIT KUMAR BEURA VS	DEEPALI MAHAPATRA VS	// MADHUPATNA /134 /2020 ()
76	CRLMP/0001361/2020	STATE OF ODISHA T.DILESWAR SETHI VS	SIDHARTH PR. DAS VS	// GOLANTHARA (BERHAMPUR) /132 /2020 ()
77	CRLMP/0001362/2020	STATE OF ODISHA MANMATH CHANDRA MAHANKUDA VS	SIDHARTH PR. DAS VS	// / /0 ()
78	CRLMP/0001363/2020	STATE OF ODISHA SASHIKALA BEHERA VS	ASMIYA RANJAN MAJHI VS	// RAJKANIKA /120 /2020 ()
79	CRLMP/0001364/2020	STATE OF ODISHA KARUNA KAR JENA VS UNION OF INDIA	SARATHI JYOTI MOHANTY VS	// / /0 () //

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80	CRLMP/0001365/2020	BHIMASEN SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 0 //
81	CRLREV/0000425/2020	DILLIP BAHIDAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 0 //
82	CRLREV/0000426/2020	WASIMUDDIN VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	MATHILI /88 /2019 0 //
83	ITA/0000038/2020	BALADEV MOHAPATRA VS REGISTRAR,INCOME TAX APPELLATE TRIBUNAL	D.K.DWIBEDI VS	// 0 //
84	MACA/0000715/2020	THE DIVISIONAL MANAGER,M/S NATIONAL INSURANCE CO.LTD. VS BIJAYA KUMAR BEHERA	SUBHANKAR ROUT VS	// 0 //
85	MSA/0000021/2020	M/S HI TECH EDIFICE PVT LTD. VS TAPAS MOHAPATRA	SUBHANKAR ROUT VS	// 0 //
86	MSA/0000022/2020	M/S HI-TECH EDIFICE PVT.LTD. VS DEBASIS SEN	SUBHANKAR ROUT VS	// 0 //
87	TRP(C)/0000180/2020	SUJATA MANIK VS MANOJ KUMAR BEHERA	J.N.PANDA VS	// JUDGE FAMILY COURT,BALASORE(Baleshwar) CP/0000217/2020
88	TRP(C)/0000181/2020	NIRUPAMA NAYAK VS CHANDAN KUMAR NAYAK	SAMIR KUMAR MISHRA VS	// 0 //
89	TRPCRL/0000045/2020	PRAKASH MOHAN SAHOO VS SWAGATIKA NAYAK	SUSIL KUMAR MOHAPATRA VS	KANDARPUR /141 /2020 0 //
90	WA/0000642/2020	TANKADHAR PENTHIA VS GOVERNMENT OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
91	WA/0000643/2020	STATE OF ODISHA	ADDL.GOV'T ADVOCATE	//

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		VS	VS	0
		BISWAJIT SETHI		//
92	WA/0000644/2020	STATE OF ODISHA	ADDL.GOV'T ADVOCATE	//
		VS	VS	0
		GAYATRI MOHAPATRA		//
93	WA/0000645/2020	STATE OF ODISHA	ADDL.GOV'T ADVOCATE	//
		VS	VS	0
		DR.BIJAYINI MOHAPATRA		//
94	WA/0000646/2020	STATE OF ODISHA	ADDL.GOV'T.ADVOCATE	//
		VS	VS	0
		BRAJABANDHU SAHOO		//
95	WA/0000647/2020	STATE OF ODISHA	ADDL.GOV'T ADVOCATE	//
		VS	VS	0
		MANORANJAN MISHRA		//
96	WA/0000648/2020	STATE OF ODISHA	ADDL.GOV'T ADVOCATE	//
		VS	VS	0
		KADAMBINI DASH		//
97	WA/0000649/2020	STATE OF ODISHA	ADDL.GOV'T.ADVOCATE	//
		VS	VS	0
		SADHANA RAY		//
98	WP(C)/0029560/2020	UPENDRANATH OJHA	BABITA KUMARI PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0029561/2020	SURENDRA KUMAR	PRADEEP KU.SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
100	WP(C)/0029562/2020	SISIR KUMAR SAHOO	SUBASH CHANDRA DASH	//
		VS	VS	0
		UNION OF INDIA		//
101	WP(C)/0029563/2020	SASHI SEKHAR MOHAPATRA	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0029564/2020	KAILASH CHANDRA PARIDA	SAROJ KUMAR JEE	//
		VS	VS	0

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103	WP(C)/0029565/2020	STATE OF ODISHA BIJAYANAND PATNAIK VS UNION OF INDIA	SUPRIYA PATRA VS	// // 0 //
104	WP(C)/0029566/2020	BISWANATH MISHRA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
105	WP(C)/0029567/2020	RANJITA DASH VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
106	WP(C)/0029568/2020	ASHOK KUMAR DAS VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
107	WP(C)/0029569/2020	NARESH PRASAD SINGH VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
108	WP(C)/0029570/2020	PRAMOD KUMAR KAR VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
109	WP(C)/0029571/2020	KARUNAKAR MALLIK VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
110	WP(C)/0029572/2020	BAYAMAN PANDA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
111	WP(C)/0029573/2020	TRILOCHANA DAS VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
112	WP(C)/0029574/2020	MADHUSMITA SABAR VS STATE OF ODISHA	P.K.MOHANTY VS	// 0 //
113	WP(C)/0029575/2020	MURALIDHAR DAS VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //

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114	WP(C)/0029576/2020	DUSASAN MOHAKUD VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
115	WP(C)/0029577/2020	PRAKASH CHANDRA NAIK VS COLLECTOR CUM DISTRICT MAGISTRATE ANGUL	BASUDEV BARIK VS	// 0 //
116	WP(C)/0029578/2020	SURESH CHANDRA SAHOO VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
117	WP(C)/0029579/2020	GOURANGA CHARAN PAL VS HARIHAR PAL	B.K.NAYAK..2 VS	// 0 //
118	WP(C)/0029580/2020	PREMALATA PATRA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
119	WP(C)/0029581/2020	JAYAPRAKASH MALIK VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
120	WP(C)/0029582/2020	KUNI BEHERA VS THE STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
121	WP(C)/0029583/2020	RAM PRASAD BARIK VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
122	WP(C)/0029584/2020	HEMANTA KUMAR DAS VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
123	WP(C)/0029585/2020	ASHOK KUMAR JENA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
124	WP(C)/0029586/2020	SARAT KUMAR JENA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
125	WP(C)/0029587/2020	BARENDRA NATH GIRI	ALOK KUMAR PANDA	//

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		VS	VS	0
		REGIONAL PROVIDENT FUND COMMISSIONER..II		//
126	WP(C)/0029588/2020	PRADEEP KUMAR PANDA	DR.J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0029589/2020	VIVEKANANDA NAIK	DR.J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0029590/2020	NABIN CHANDRA MOHANTY	ARJUNA CH.BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0029591/2020	DOLA CHANDRA BHUE	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0029592/2020	KRUSHNA CHANDRA SUNA	DEBASIS NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0029593/2020	BIJAY KU.SWAIN	BIDYADHAR MANASINGH	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0029594/2020	MANAMOHAN PRADHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0029595/2020	GANANATH SETHY	BHARAT CHANDRA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0029596/2020	DURYEODHAN DAS	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0029597/2020	HDFC BANK LTD	RAJJEET ROY	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY ,CUTTACK		//
136	WP(C)/0029598/2020	PRAFULLA KUMAR SAHOO	JYOTIRMAYA GUPTA	//
		VS	VS	0

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137	WP(C)/0029599/2020	STATE OF ODISHA HDFC BANK LTD. VS	RAJJEET ROY VS	// // 0
138	WP(C)/0029600/2020	STATE OF ODISHA PRASANTA KUMAR JENA VS	JYOTIRMAYA GUPTA VS	// // 0
139	WP(C)/0029601/2020	STATE OF ODISHA SATYABRATA MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
140	WP(C)/0029602/2020	STATE OF ORISSA LAXMIKANTA MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
141	WP(C)/0029603/2020	STATE OF ORISSA DEBENDRA KUMAR SAHOO VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
142	WP(C)/0029604/2020	THE STATE OF ODISHA KAILASH CHANDRA CHAKRABARTY VS	SIDDHARTH PRASAD MISHRA VS	// // 0
143	WP(C)/0029605/2020	STATE OF ODISHA SARAT BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
144	WP(C)/0029606/2020	THE STATE OF ODISHA BIJAY CHANDRA PADHY VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
145	WP(C)/0029607/2020	STATE OF ODISHA DAMODAR SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
146	WP(C)/0029608/2020	STATE OF ODISHA AMARENDRA SAMAL VS	AMARESH CHANDRA SAMAL VS	// // 0
147	WP(C)/0029609/2020	SUNITA DAS @ SAMAL GOKULANANDA NAYAK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0029610/2020	SHARAT KUMAR MOHALIK VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
149	WP(C)/0029611/2020	SUDHANSU MOHAN BISWAL VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
150	WP(C)/0029612/2020	HETAMUNDIA GRAMA SABHA VS CHAIRMAN STATE LEVEL MONITORING COMMITTEE CUM CHIEF SECRETARY	AMITAV DAS VS	// 0 //
151	WP(C)/0029613/2020	NRUSINGHA CHARAN HOTA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
152	WP(C)/0029614/2020	SHYAMLAL JAJODIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
153	WP(C)/0029615/2020	BISWAJIT MAHARANA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
154	WP(C)/0029616/2020	LABA KISHORE JAJODIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
155	WP(C)/0029617/2020	RANJAN DAS VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// 0 //
156	WP(C)/0029618/2020	BUOYA KUMAR MALLICK VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
157	WP(C)/0029619/2020	DURJYODHAN BEHERA VS THE CONTROLLING AUTHORITY UNDER PAYMENT OF GRATUITY ACT CUM DIVISIONAL LABOUR/COMMISSIONER	DR.GOUR GOPAL MOHANTY VS	// 0 //
158	WP(C)/0029620/2020	NAGENDRA KUMAR MOHANTY VS CHIEF MANAGER PUNJAB NATIONAL BANK CIRCLE OFFICE	VS	// 0 //
159	WP(C)/0029621/2020	HEMANTA KUMAR DUTTA	KAUSHIK SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0029622/2020	KAPILENDRA MOHANTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0029623/2020	PRADIPTA KUMAR ROUSTRAY	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0029624/2020	SHANTANU KUMAR DAS	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0029625/2020	PURUSOTTAM PATRA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0029626/2020	HAYAGRIBA SINGH MOHANTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0029627/2020	GHASIRAM MOHANTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0029628/2020	DAYANIDHI PINGUA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0029629/2020	PANKAJINI GIRI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0029630/2020	PRADEEP KUMAR GIRI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0029631/2020	RUPDHAR PRADHAN	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0029632/2020	RAJKUMARI SAHOO	S.K.JOSHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0029633/2020	STATE OF ODISHA TAPAN KUMAR DAS VS	SURYA NARAYAN PATNAIK VS	// // 0
172	WP(C)/0029634/2020	STATE OF ODISHA LAXMI MALLIK VS	N.SAHANI VS	// // 0
173	WP(C)/0029635/2020	STATE OF ODISHA INDIAN METALS AND FERRO ALLOYS LIMITED VS	PRASHANTA KUMAR NAYAK VS	// // 0
174	WP(C)/0029636/2020	DIRECTOR GENERAL OF FOREIGN TRADE RAJDEEP PADHIARY VS	S.K.OJHA VS	// // 0
175	WP(C)/0029637/2020	STATE OF ODISHA GOVERNING BODY OF WOMENS COLLEGE JAMALPUR VS	DEBESH NARAYAN RATH VS	// // 0
176	WP(C)/0029638/2020	STATE OF ODISHA DILBAGH SINGH VS	DILLIP KUMAR MOHANTY VS	// // 0
177	WP(C)/0029639/2020	UNION OF INDIA HARI NANDAN PASWAN VS	DILLIP KUMAR MOHANTY VS	// // 0
178	WP(C)/0029640/2020	UNION OF INDIA BANDE MAJHI VS	PRASANTA KUMAR SATAPATHY VS	// // 0
179	WP(C)/0029641/2020	STATE OF ODISHA JAMEL RAYBONYA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
180	WP(C)/0029642/2020	UNION OF INDIA PREMALATA SAHOO VS	MANAS CHAND VS	// // 0
181	WP(C)/0029643/2020	ODISHA STATE HOUSING BOARD JANGYA NARAYAN NAYAK VS	DR.NIRANJAN SWAIN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0029644/2020	DEBAPRIYA SETHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
183	WP(C)/0029645/2020	PRADIPTA KUMAR PATTNAIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
184	WP(C)/0029646/2020	CHAHATA BEHERA VS INSPECTOR GENERAL OF REGISTRATION	DEBENDRA DHAR VS	// 0 //
185	WP(C)/0029647/2020	DR.AKSHAYA KUMAR PANDA VS STATE OF ODISHA	S.N.SHARMA VS	// 0 //
186	WP(C)/0029648/2020	LOPAMUDRA NATH VS STATE OF ODISHA	S.N.SHARMA VS	// 0 //
187	WP(C)/0029649/2020	DHARMANANDA GHEE VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
188	WP(C)/0029650/2020	SUMANT SASAMAL VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
189	WP(C)/0029651/2020	SUSANTA KUMAR DEEP VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
190	WP(C)/0029652/2020	TRUPTIMAYEE DAS VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
191	WP(C)/0029653/2020	BUDHIRAM BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
192	WP(C)/0029654/2020	PRATAP CHANDRA TRIPATHY VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
193	WP(C)/0029655/2020	SURENDRA BAGH	PRASANTA KUMAR SATAPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0029656/2020	NITYANANDA MAHAKUR	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0029657/2020	ASHOK KUMAR BISWAL	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0029658/2020	BALARAM KAR	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0029659/2020	M/S.LTB INFRA CONSULTANTS PVT.LTD	TUSAR KUMAR MISHRA	//
		VS	VS	0
		THE COMMISSIONER CUM SECRETARY TO GOVT. HEALTH AND FAMILY WELFARE DEPTT.		//
198	WP(C)/0029660/2020	DUSHMANTA KUMAR JENA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0029661/2020	PRANATI MAHAPATRA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0029662/2020	SUNUKA MUNDA	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0029663/2020	ANIL KUMAR BEHERA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0029664/2020	PRASANTA KUMAR PADHI	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0029665/2020	ALL INDIA OBC RAILWAY EMPLOYEES ASSOCIATION	DINESH KUMAR MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
204	WP(C)/0029666/2020	HAREKRUSHNA DAS	Braja Mohan Sarangi	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0029667/2020	SUB-DIVISIONAL OFFICER, TATA POWER LTD., DEBABRATA CHAKRABARTY VS	ANAM CHARAN PANDA VS	// // 0
206	WP(C)/0029668/2020	COMMISSIONER ODISHA STATE INFORMATION COMMISSION SANTOSH DAS VS	Braja Mohan Sarangi VS	// // 0
207	WP(C)/0029669/2020	REGIONAL TRANSPORT OFFICER, SUNDARGARH MANOJ LENKA VS	Braja Mohan Sarangi VS	// // 0
208	WP(C)/0029670/2020	REGIONAL TRASPORT OFFICER, CHANDIKHOLE MAA MANGALA SELF HELP GROUP VS	B.MOHANTY VS	// // 0
209	WP(C)/0029671/2020	STATE OF ODISHA BHOLA KUMAR PRAJAPATI VS	Braja Mohan Sarangi VS	// // 0
210	WP(C)/0029672/2020	REGIONAL TRASPORT OFFICER, ROURKELA SIDHANTA KUMAR MUDULI VS	S.K.BHANJADEO VS	// // 0
211	WP(C)/0029673/2020	STATE OF ODISHA GOVIND CHANDRA DHAL VS	KAUSHIK SWAIN VS	// // 0
212	WP(C)/0029674/2020	STATE OF ODISHA TUSHAR KANTA MOHANTY VS	S.K.BHANJADEO VS	// // 0
213	WP(C)/0029675/2020	STATE OF ODISHA SUDHIR KUMAR JENA VS	K.SWAIN VS	// // 0
214	WP(C)/0029676/2020	STATE OF ODISHA UTTAM KUMAR MAHAPATRA VS	K.SWAIN VS	// // 0
215	WP(C)/0029677/2020	STATE OF ODISHA BHARAT BHUSAN MOHANTY VS	SIBA PRASAD SWAIN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0029678/2020	PRADEEP KUMAR SHAW VS STATE OF ODISHA	K.SWAIN VS	// 0 //
217	WP(C)/0029679/2020	BISWARANJAN NAYAK VS STATE OF ODISHA	BIKASH KUMAR ROUTRAY VS	// 0 //
218	WP(C)/0029680/2020	SUDIP KUMAR PANDA VS STATE OF ODISHA	K.SWAIN VS	// 0 //
219	WP(C)/0029681/2020	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	K.SWAIN VS	// 0 //
220	WP(C)/0029682/2020	PRAKASH SOREN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
221	WP(C)/0029683/2020	PRAKASH SOREN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
222	WP(C)/0029684/2020	LEENA PRIYADARSHINI VS STATE OF ODISHA	K.SWAIN VS	// 0 //
223	WP(C)/0029685/2020	PRAKASH SOREN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
224	WP(C)/0029686/2020	BANAJA RANI SARANGI VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
225	WP(C)/0029687/2020	RUDRAMANI MEHER VS UNION OF INDIA	KEDAR KUMAR DASH VS	// 0 //
226	WP(C)/0029688/2020	SANJUKTARANI PATRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
227	WP(C)/0029689/2020	MENAKA DEI	KISHORE KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0029690/2020	MENAKA DEI	KISHORE KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0029691/2020	NARAYAN BEHERA	BIDYADHAR MANASINGH	//
		VS	VS	0
		THE STATE OF ORISSA		//
230	WP(C)/0029692/2020	MENAKA DEI	KISHORE KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0029693/2020	RAMESH CHANDRA JENA	BIDYADHAR MANSINGH	//
		VS	VS	0
		THE STATE OF ORISSA		//
232	WP(C)/0029694/2020	SARAT KUMAR SWAIN	BIDYADHAR MANSINGH	//
		VS	VS	0
		THE STATE OF ORISSA		//
233	WP(C)/0029695/2020	MAA DURGA RICE PROCESSING AND EXPORTS PRIVATE LTD BEHERA	BIDYADHAR MANSINGH	//
		VS	VS	0
		DEPUTY GENERAL MANAGER (ELECT.) CUTTACK		//
234	WP(C)/0029696/2020	ABHIRAM JENA	BIDYADHAR MANSINGH	//
		VS	VS	0
		THE STATE OF ORISSA		//
235	WP(C)/0029697/2020	HRUSHIKESH NATH	BIDYADHAR MANSINGH	//
		VS	VS	0
		THE STATE OF ORISSA		//
236	WP(C)/0029698/2020	ODISHA POWER EMPLOYEES UNION	BIKASH JENA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0029699/2020	PRAFULLA KUMAR DASH	BIDYADHAR MANSINGH	//
		VS	VS	0
		THE STATE OF ORISSA		//
238	WP(C)/0029700/2020	GATIKRUSHNA BARIK	ANUP UDAYA SENAPATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0029701/2020	STATE OF ODISHA AKSHAY KUMAR MALLICK VS	BIDYADHAR MANSINGH VS	// // 0
240	WP(C)/0029702/2020	THE STATE OF ORISSA ARJUN KUMAR MALLIK VS	ANUPA UDAYA SENAPATI VS	// // 0
241	WP(C)/0029703/2020	STATE OF ODISHA HEMANTA KUMAR JENA VS	BIDYADHAR MANSINGH VS	// // 0
242	WP(C)/0029704/2020	THE STATE OF ORISSA SIBA NARAYAN DAS VS	BIDYADHAR MANSINGH VS	// // 0
243	WP(C)/0029705/2020	THE STATE OF ORISSA CHITTARANJAN PARIDA VS	ANUPA UDAYA SENAPATI VS	// // 0
244	WP(C)/0029706/2020	STATE OF ODISHA DHIREN KUMAR DHAL VS	BIDYADHAR MANSINGH VS	// // 0
245	WP(C)/0029707/2020	THE STATE OF ORISSA DURGAMADHAB SAHOO VS	ANUP UDAYA SENAPATI VS	// // 0
246	WP(C)/0029708/2020	STATE OF ODISHA SANAT KUMAR PRADHAN VS	BIDYADHAR MANSINGH VS	// // 0
247	WP(C)/0029709/2020	THE STATE OF ORISSA KUNAL DAS @ KUNAL KISHORE DAS VS	AMIT KUMAR NATH VS	// // 0
248	WP(C)/0029710/2020	STATE OF ODISHA MANMOHAN NAYAK VS	BIDYADHAR MANSINGH VS	// // 0
249	WP(C)/0029711/2020	THE STATE OF ORISSA MANMOHAN BEHERA VS CHIEF MANAGING DIRECTOR CORPORATION BANK ANGUL	NIRANJAN MAHARANA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0029712/2020	KRISHNA PLASTTECH (P)LTD VS EXECUTIVE ENGINEER (ELECT.)WESCO	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
251	WP(C)/0029713/2020	SULOCHANA NAYAK VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
252	WP(C)/0029714/2020	JALADHAR NAYAK VS THE STATE OF ORISSA	BIDYADHAR MANSINGH VS	// 0 //
253	WP(C)/0029715/2020	BASUDEVA DAS VS THE STATE OF ORISSA	BIDYADHAR MANSINGH VS	// 0 //
254	WP(C)/0029716/2020	ASWINI KUMAR NAYAK VS THE STATE OF ORISSA	BIDYADHAR MANSINGH VS	// 0 //
255	WP(C)/0029717/2020	ARUPA NADA SAHOO VS THE STATE OF ORISSA	BIDYADHAR MANASINGH VS	// 0 //
256	WP(C)/0029718/2020	DHIREN KUMAR PARIDA VS THE STATE OF ORISSA	BIDYADHAR MANSINGH VS	// 0 //
257	WP(C)/0029719/2020	PRAMOD KUMAR SAHOO VS THE STATE OF ORISSA	BIDYADHAR MANSINGH VS	// 0 //
258	WP(C)/0029720/2020	KESAB MALIK VS THE STATE OF ORISSA	BIDYADHAR MANSINGH VS	// 0 //
259	WP(C)/0029721/2020	ASHOK KUMAR MOHANTY VS THE STATE OF ORISSA	BIDYADHAR MANSINGH VS	// 0 //
260	WP(C)/0029722/2020	JAYANTI NAYAK VS STATE OF ORISSA	LINGARAJ MOHANTY VS	// 0 //
261	WP(C)/0029723/2020	MAKUNDA NAYAK	SUBASH CHANDRA PANI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
262	WP(C)/0029724/2020	MANOJ KUMAR MOHANTA	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0029725/2020	MANOJ KUMAR PRUSTY	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
264	WP(C)/0029726/2020	BANAJ KUMAR JENA SAMANTA	PRASANTA KUMAR MOHANTY..2	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0029727/2020	AMIYA RANJAN MISHRA	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
266	WP(C)/0029728/2020	DILLIP KUMAR SAHU	MANMAYA KUMAR DASH	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
267	WP(C)/0029729/2020	SAROJ KUMAR BHOI	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
268	WP(C)/0029730/2020	KUMUDAKANTA NAYAK	TAPAN KUMAR MANDAL	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0029731/2020	RAMESH CHANDRA MOHAPATRA	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
270	WP(C)/0029732/2020	JITENDRA KUMAR SAHOO	BISWAJIT NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
271	WP(C)/0029733/2020	BISWA BHUSHAN PRUSTY	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
272	WP(C)/0029734/2020	SANTOSH KUMAR SAHOO	SUBASH CHANDRA PANI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0029735/2020	UNION OF INDIA BIJAYALAXMI DAS VS	BISWAJIT NAYAK VS	// // 0
274	WP(C)/0029736/2020	TAHASILDAR DERABIS BIJAYASEN BISOI VS	SUBASH CHANDRA PANI VS	// // 0
275	WP(C)/0029737/2020	UNION OF INDIA BALAKRUSHNA SAHU VS	SUBASH CHANDRA PANI VS	// // 0
276	WP(C)/0029738/2020	UNION OF INDIA BIKASH BHANU JENA VS	BISWAJIT NAYAK VS	// // 0
277	WP(C)/0029739/2020	UNION OF INDIA SEKH MAHAMAD VS	SUBASH CHANDRA PANI VS	// // 0
278	WP(C)/0029740/2020	UNION OF INDIA SWOMANATHA RATH VS	SUBASH CHANDRA PANI VS	// // 0
279	WP(C)/0029741/2020	UNION OF INDIA NAKULA BAG VS	ARABINDA TRIPATHY VS	// // 0
280	WP(C)/0029742/2020	COLLECTOR SUNDARGARH DILIP KUMAR NAYAK VS	AKASH BHUYAN VS	// // 0
281	WP(C)/0029743/2020	STATE OF ODISHA RANJAN KUMAR ROUT VS	P.K.ROUT VS	// // 0
282	WP(C)/0029744/2020	STATE OF ODISHA JITENDRA CHOUDHURY VS	BIBHUDA NANDA MOHAPATRA VS	// // 0
283	WP(C)/0029745/2020	STATE OF ODISHA ANANNYA DAS VS	SIDHARTHA RAY VS	// // 0
		NATIONAL TESTING AGENCY, AN AUTONOMOUS ORGANISATION		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0029746/2020	MANAGING COMMITTEE SARANA PRIMARY VS STATE OF ODISHA	SURBHI KUMAR JENA VS	// 0 //
285	WP(C)/0029747/2020	DHANESWAR SULANKI VS THE COLLECTOR SUNDARGARH	BISWA PRAKASH DHAL VS	// 0 //
286	WP(C)/0029748/2020	NARENDRANATH SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
287	WP(C)/0029749/2020	DR.SALIL KUMAR NAYAK VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
288	WP(C)/0029750/2020	SUDHAKAR DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
289	WP(C)/0029751/2020	SUNDARAM FINANCE LTD. VS STATE TRANSPORT AUTHORITY	NALINI KANTA DASH VS	// 0 //
290	WP(C)/0029752/2020	M/S.AADYA URJA SOLUTIONS PRIVATE LIMITED VS M/S.NESCO UTILITY	SEDHARTH SHANKAR PADHY VS	// 0 //
291	WP(C)/0029753/2020	M/S. AADYA URJA SOLUTIONS PRIVATE LIMITED VS M/S.NESCO UTILITY	SEDHARTH SHANKAR PADHY VS	// 0 //
292	WP(C)/0029754/2020	M/S.AADYA URJA SOLUTIONS PRIVATE LIMITED VS M/S.NESCO UTILITY	SEDHARTH SHANKAR PADHY VS	// 0 //
293	WPCRL/0000120/2020	DIBAKAR MAHARANA VS STATE OF ODISHA	SANGRAM RATH VS	//0 0 //
294	WPCRL/0000121/2020	JYOTI PRAKASH VS GENERAL MANAGER	SAILABALA JENA VS	//0 0 //
295	WPCRL/0000122/2020	ARJUN SAHOO	SUKANTA KUMAR DALAI	KRUSHNA PRASAD /96 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0013590/2020	TIKALI @ PIKIL BEHERA	A.K.SAHOO	REAMAL /194 /2020
		VS	VS	J.M.F.C.,REAMAL(Debagarh *)
		STATE OF ODISHA		CT/0000347/2020
297	ABLAPL/0013591/2020	ASHESH KUMAR PATRA	SUKUMAR DEBDAS	SORO /73 /2020
		VS	VS	J.M.F.C.,SORO(Baleshwar)
		STATE OF ODISHA		CT/0000161/2020
298	ABLAPL/0013592/2020	ASOK KUMAR PRADHAN	DINESH KUMAR MOHANTY	PURI SADAR /257 /2020
		VS	VS	S.D.J.M.,PURI(Puri)
		STATE OF ODISHA		GR/0002570/2020
299	ABLAPL/0013593/2020	KALIA PRADHAN @ DEB PRADHAN	DINESH KUMAR MOHANTY	PURI SADAR /298 /2020
		VS	VS	S.D.J.M.,PURI(Puri)
		STATE OF ODISHA		GR/0002876/2020
300	ABLAPL/0013594/2020	BHABISWAR SAHOO	AMITAV TRIPATHY	KHANDAPARA /265 /2020
		VS	VS	J.M.F.C.,KHANDAPARA(Nayagarh *)
		STATE OF ODISHA		GR/0000256/2020
301	ABLAPL/0013595/2020	MANJULATA @ MANJU REKHA SAHU	SAROJ KUMAR JEE	MAHILA (BERHAMPUR) /105 /2020
		VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0001686/2020
302	ABLAPL/0013596/2020	SIMANCHAL SAHU	SAROJ KUMAR JEE	MAHILA (BERHAMPUR) /105 /2020
		VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0001686/2020
303	ABLAPL/0013597/2020	RANJITA SAHOO	SATYA NARAYAN MISHRA	DHAMNAGAR /235 /2020
		VS	VS	J.M.F.C.,DHAMNAGAR(Bhadrak *)
		STATE OF ODISHA		GR/0000424/2020
304	ABLAPL/0013598/2020	DAMAYANTI SENAPATI	GHANASHYAM DASH	BISSAMCUTTACK /88 /2020
		VS	VS	DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada *)
		JAYANTI SABAR		TR/0000014/2020
305	ABLAPL/0013599/2020	BHAGABAN SWAIN	PARTHA SARATHI DAS	KABISURYANAGAR (KODALA) /292 /2020
		VS	VS	J.M.F.C.,KABISURYANAGAR(Ganjam)
		STATE OF ODISHA		GR/0000286/2020
306	ABLAPL/0013600/2020	RANA RANJIT SINGH	CHHABI BEHERA	BARAMBA /209 /2020
		VS	VS	J.M.F.C.,BARAMBA(Cuttack)

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FILING REPORT AS ON :03/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0013601/2020	STATE OF ODISHA UDIT BATUSHARMA VS	CHHABI BEHERA VS	GR/0000202/2020 BARAMBA /209 /2020 J.M.F.C.,BARAMBA(Cuttack)
308	ABLAPL/0013602/2020	STATE OF ODISHA MAHAMMED SAGIR @ MAHOMAD SAGIR VS	NALINI KANTA MOHANTY VS	GR/0000202/2020 GOP /287 /2020 J.M.F.C.,KONARK(Puri)
309	ABLAPL/0013603/2020	STATE OF ODISHA DEBENDRA PRADHAN VS	B.K.NAYAK VS	GR/0000478/2020 PIPLI /113 /2018 J.M.F.C.,PIPLI(Puri)
310	ABLAPL/0013604/2020	STATE OF ODISHA SUDHIR KUMAR PRADHAN VS	B.K.NAYAK VS	GR/0000179/2018 PIPLI /330 /2020 J.M.F.C.,PIPLI(Puri)
311	ABLAPL/0013605/2020	STATE OF ODISHA PADMA LOCHAN PARIDA VS	JYOTIRMAYA SAHOO VS	GR/0000474/2020 / /0 S.D.J.M.,BHUBANESWAR(Khordha *)
312	ABLAPL/0013606/2020	STATE OF ODISHA JITENRA KUMAR SAHU VS	H.N.TRIPATHY VS	ICC/0004245/2019 CHHENDIPADA /408 /2020 SPL.JUDGE,ANGUL(Anugul *)
313	ABLAPL/0013607/2020	STATE OF ODISHA BRAJABANDHU @ BRAJA BALLAV MALLIK VS	S.P.DASH VS	Spl/0000048/2020 BALICHANDRAPUR /285 /2020 J.M.F.C.,CHANDIKHOLE(Jajapur *)
314	ABLAPL/0013608/2020	STATE OF ODISHA PRASANTA LENKA VS	D.P.JENA VS	CT/0001435/2020 CUTTACK SADAR /569 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
315	ABLAPL/0013609/2020	STATE OF ODISHA NIRANJAN MALLICK VS	RANJAN KUMAR ROUT VS	GR/0002389/2020 BONTH /141 /2020 S.D.J.M.,BHADRAK(Bhadrak *)
316	ABLAPL/0013610/2020	STATE OF ODISHA SOUMYA RANJAN JENA VS	PITAMBAR PANDA VS	GR/0002043/2020 REMUNA /173 /2020 J.M.F.C. BALASORE(RURAL)(Baleshwar)
317	ABLAPL/0013611/2020	STATE OF ODISHA SHANTILATA NAYAK VS STATE OF ODISHA	NARESH CH. JENA VS	CT/0000866/2020 PATTAMUNDAI /408 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0013612/2020	RUSIA BHUJABAL VS STATE OF ODISHA	B.K.NAYAK VS	DELANGA /57 /2017 () //
319	ABLAPL/0013613/2020	PRAFULLA CH. SAHOO VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	GHASIPURA /190 /2020 () //
320	ABLAPL/0013614/2020	NIRANJAN MALLICK VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	BONTH /140 /2020 () //
321	ABLAPL/0013615/2020	KAIBALYA MOHANTY VS STATE OF ODISHA	ALOK KUMAR DAS VS	NAYAGARH SADAR /144 /2020 () //
322	ABLAPL/0013616/2020	ROHITASWA KUMBHAR VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	/ /0 () //
323	ABLAPL/0013617/2020	PRAMILA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RASGOBINDPUR /204 /2020 () //
324	ABLAPL/0013618/2020	KANCHANBALA MOHANTY VS STATE OF ODISHA	S.ROUT VS	SALIPUR /327 /2020 () //
325	ABLAPL/0013619/2020	TIKI @ SUSANTA ROUT VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	INFOCITY PS /131 /2020 () //
326	ABLAPL/0013620/2020	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	D.P.JENA VS	TANGI /206 /2020 () //
327	ABLAPL/0013621/2020	MANOJ PATRA @ MANOJ KUMAR PATRA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	AIRPORT /216 /2020 () //
328	ABLAPL/0013622/2020	RASMITA PRUSETH VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BARGAON /138 /2020 () //
329	ABLAPL/0013623/2020	BANTI @ SOUMYARANJAN ROUT	SANJIB KUMAR BISWAL	MANCHESWAR P.S. /521 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
330	ABLAPL/0013624/2020	STATE OF ODISHA NABIBULLA KHAN	SAPAN KU LENKA	// SATYABADI /356 /2020
		VS	VS	()
331	ABLAPL/0013625/2020	STATE OF ODISHA PURUN SAGARIA	BIJAYA KUMAR BEHERA-1	// KOMNA PS /176 /2020
		VS	VS	()
332	ABLAPL/0013626/2020	STATE OF ODISHA PRADEEP SAHU	JITENDRA SAMANTARY	// BADABAZAR /186 /2020
		VS	VS	()
333	ABLAPL/0013627/2020	STATE OF ODISHA PADMANAV MOHAPATRA	JEEVANJYOTI MOHANTY	// PIPLI /334 /2020
		VS	VS	()
334	ABLAPL/0013628/2020	STATE OF ODISHA SABIR BAIG @ MIRZA SABIR BEG	ARIJEET MISHRA	// PANIKOILI /237 /2020
		VS	VS	()
335	ABLAPL/0013629/2020	STATE OF ODISHA NIRANJAN BISHOI @ NIRA	JITENDRA SAMANTARAY	// PATTAPUR (ASKA) /91 /2018
		VS	VS	()
336	ABLAPL/0013630/2020	STATE OF ODISHA SUDHANSU SEKHAR MOHAPATRA	SURYA NARAYAN PATNAIK	// SAMBALPUR VIGILANCE /24 /2020
		VS	VS	()
337	ABLAPL/0013631/2020	STATE OF ODISHA(VIG.) MANAS BEHERA	RANJIT MOHANTY	// TANGI (KHURDA) /39 /2020
		VS	VS	()
338	ABLAPL/0013632/2020	STATE OF ODISHA ABHAYA KUMAR PALAI	L.BHYUAN	// HARICHANDANPUR /69 /2020
		VS	VS	()
339	ABLAPL/0013633/2020	STATE OF ODISHA DR. DILLIP NAYAK	P.C.BEHERA	// JAJPUR ROAD /418 /2020
		VS	VS	()
340	ABLAPL/0013634/2020	STATE OF ODISHA KANAKA LATA BASANTIA @ URBASI NAYAKSURYAKANTA DWIBEDI		// DERABIS /66 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0013635/2020	STATE OF ODISHA JYOTIPRAKASH JENA @PINA VS	S.HOTA VS	// ABHAYACHANDPUR /91 /2020 ()
342	ABLAPL/0013636/2020	STATE OF ODISHA BIDYADHAR PRADHAN VS	SEETARAM JENA VS	// BONTH /132 /2020 ()
343	ABLAPL/0013637/2020	STATE OF ODISHA PANDI @RANJIT NAIK VS	SUNIL KUMAR PANDA VS	// MOTANGA /230 /2020 ()
344	ABLAPL/0013638/2020	STATE OF ODISHA RANJIT BEHERA VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /361 /2020 ()
345	ABLAPL/0013639/2020	STATE OF ODISHA AKASH MAHANANDA VS	SUNIL KUMAR PANDA VS	// LAIKERA /172 /2020 ()
346	ABLAPL/0013640/2020	STATE OF ODISHA BIREN KUMAR SAMANTARAY VS	ASIT KUMAR JENA VS	// JATNI P.S. /380 /2020 ()
347	ABLAPL/0013641/2020	STATE OF ODISHA MD SOHAIL @ SUHAIL MD VS	R.ACHARY VS	// LAXMISAGAR P.S. /260 /2020 ()
348	ABLAPL/0013642/2020	STATE OF ODISHA UDHABA JALA VS	ASIT KUMAR JENA VS	// MOTU /55 /2020 ()
349	ABLAPL/0013643/2020	STATE OF ODISHA RINKU BAGARTY @ NILAANI GAGARTY VS	DEBENDRA DHAR VS	// PADAMPUR /232 /2020 ()
350	ABLAPL/0013644/2020	STATE OF ODISHA RAKESH MANDAL VS	ASIT KUMAR JENA VS	// PODIA PS /10 /2020 ()
351	ABLAPL/0013645/2020	STATE OF ODISHA SANDEEP SWAIN VS STATE OF ODISHA	MANAS CHAND VS	// NIMAPADA /67 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0013646/2020	SK ABDUL ANIS VS UNION OF INDIA	MANAS CHAND VS	KHURDA ROAD G.R.P.S. /18 /2019 () //
353	ABLAPL/0013647/2020	BIJAYA KUMAR MOHANTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	SALIPUR /333 /2020 () //
354	ABLAPL/0013648/2020	SURYAKANTA BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /326 /2020 () //
355	ABLAPL/0013649/2020	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	KRUSHNA PRASAD /117 /2020 () //
356	ABLAPL/0013650/2020	SANJU @ SANJULATA SAHOO VS STATE OF ODISHA	APARESH BHOI VS	PATTAMUNDAI /196 /2020 () //
357	ABLAPL/0013651/2020	DAMODAR MEHER VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	MAHILA PS SAMBALPUR /50 /2020 () //
358	ABLAPL/0013652/2020	GANDHARB BHATTA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	BALANGA /115 /2020 () //
359	ABLAPL/0013653/2020	SARANGADHAR SWAIN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	BALANGA /117 /2020 () //
360	ABLAPL/0013654/2020	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /300 /2020 () //
361	ABLAPL/0013655/2020	SANKARSAN MEHER VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	MAHILA PS SAMBALPUR /50 /2020 () //
362	ABLAPL/0013656/2020	PRASANTA PRADHAN VS STATE OF ODISHA	A.K.SARANGI VS	MADHUPATNA /167 /2020 () //
363	ABLAPL/0013657/2020	HARI @ HAREKRUSHNA BISWAL	ASHOK JENA	KANDARPUR /119 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0013658/2020	JYOTSNAMAYI BHOI	BIJAYA KUMAR RAGADA	SAMBALPUR SADAR /239 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0013659/2020	RAMESH CHANDRA SAHU	S.K.BHANJADEO	PURUSHOTTAMPUR /288 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0013660/2020	JANMAJAY @ MOTI MAHABHOI	V.NARASINGH	MANCHESWAR P.S. /334 /2020
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0013661/2020	DR. ASIT KUMAR SAHOO	SMRUTI RANJAN MOHAPATRA	GHASIPURA /190 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0013662/2020	JITENDRA BEHERA @ BALIA	S.K.BHANJADEO	CHANDAKA P.S. /187 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0013663/2020	KAMALA BEHERA	CHITTA RANJAN DASH	LINGARAJ P.S. /205 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0013664/2020	RAJU NAIK @ RAJKOISHORE NAYAK	SUSANTA KUMAR BARAL	BARAMBA /228 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0013665/2020	JYOTIRAJ ADHIKARI	J.K.KHUNTIA	VIGILANCE PS (BERHAMPUR) /20 /2013
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
372	ABLAPL/0013666/2020	PRASANTA NATH	DEEPAK KU SAHOO	//0
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0013667/2020	JULIY KHAN @ JULIE KHAN @ JULI KHAN	S.K.BHANJADEO	MAHILA P.S. BUXIBAZAR /112 /2019
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0013668/2020	SAYAD SIRAJ AHAMMAD @ AHAMMOD @ SAYED BHERMAD @ AHAMMED	S.K.BHANJADEO	MAHILA P.S. BUXIBAZAR /112 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0013669/2020	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	APARESH BHOI VS	// PATTAMUNDAI /196 /2020 ()
376	ABLAPL/0013670/2020	STATE OF ODISHA SAMEER @ SAMIR KUMAR NAYAK VS	T.BARIK VS	// / /0 ()
377	ABLAPL/0013671/2020	STATE OF ODISHA GAGAN SAHOO VS	DEEPAK KU SAHOO VS	// ANGUL TOWN /1194 /2020 ()
378	ABLAPL/0013672/2020	STATE OF ODISHA SUDHIR KUMAR MARTHA VS	CHITTA RANJAN DASH VS	// KHANDAGIRI P.S. /678 /2019 ()
379	ABLAPL/0013673/2020	STATE OF ODISHA PRADEEP KUMAR SHAU VS	AMIT KUMAR NATH VS	// HINDOL /111 /2020 ()
380	ABLAPL/0013674/2020	STATE OF ODISHA SUNIL KUMAR SWAIN VS	CHITTA RANJAN DASH VS	// KHANDAGIRI P.S. /421 /2014 ()
381	ABLAPL/0013675/2020	STATE OF ODISHA ANIRBAN NAYAK VS	A.PATTANAİK VS	// NIALI /265 /2020 ()
382	ABLAPL/0013676/2020	STATE OF ODISHA CHANDAN PARIDA VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /233 /2020 ()
383	WPC(OA)/0001092/1999	STATE OF ODISHA KAILASH CHANDRA KAR VS	M/S.SAUMENDRA KU. MOHAPATRA VS	// // ()
384	WPC(OA)/0001934/2019	STATE OF ODISHA NARAYAN PANDA VS	M/S.DURGA PRASAD PANIGRAHI VS	// // ()
385	WPC(OA)/0001941/2019	STATE OF ODISHA NETRAM SABAR VS STATE OF ODISHA	M/S.DURGA PRASAD PANIGRAHI VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WPC(OA)/0001943/2019	RAM KUMAR ROUT VS STATE O ODISHA	M/S.DURGA PRASAD PANIGRAHI VS	// 0 //
387	WPC(OAC)/0000547/2012	ANASUYA KANUNGO VS STATE OF ODISHA	M/S. Er.S.K.MOHAPATRA VS	// 0 //
388	CONTC(CPC)/0000378/2018	SANTOSH KUMAR TRIPATHY VS ORISSA STAFF SELECTION COMMISSION	M/S.MANMAYA KUMAR DASH VS	// 0 //

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MISC CASES FILED on :03/11/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	20/2020 WPC(OA)/1092/1999	KAILASH CHANDRA KAR-MP	M/S.SAUMENDRA KU. MOHAPATRA
2	21/2020 WPC(OA)/1092/1999	KAILASH CHANDRA KAR-MP	M/S.SAUMENDRA KU. MOHAPATRA
3	22/2020 WPC(OA)/1092/1999	KAILASH CHANDRA KAR-MP	M/S.SAUMENDRA KU. MOHAPATRA
4	27/2020 MSA/21/2020	M/S HI TECH EDIFICE PVT LTD.-MP	SUBHANKAR ROUT
5	28/2020 MSA/22/2020	M/S HI-TECH EDIFICE PVT.LTD.-MP	SUBHANKAR ROUT
6	29/2020 WPCRL/36/2019	R.GOURI SESHADRI-MP	M/S.BIDYADHAR MANASINGH
7	30/2020 WPCRL/121/2020	JYOTI PRAKASH-MP	SAILABALA JENA
8	44/2020 TRPCRL/45/2020	PRAKASH MOHAN SAHOO-MP	SUSIL KUMAR MOHAPATRA
9	60/2020 ITA/38/2020	BALADEV MOHAPATRA-MP	D.K.DWIBEDI
10	176/2020 TRP(C)/180/2020	SUJATA MANIK-MP	J.N.PANDA
11	177/2020 TRP(C)/181/2020	NIRUPAMA NAYAK-MP	SAMIR KUMAR MISHRA
12	178/2020 TRP(C)/168/2020	SANDHYARANI GIRI@BHARATI-MP	AMIT PRASAD BOSE
13	181/2020 WPC(OAC)/547/2012	ANASUYA KANUNGO-MP	M/S. Er.S.K.MOHAPATRA
14	192/2020 RPFAM/2/2020	SK.YAKUB-MP	RABINDRA KUMAR PRUSTY
15	198/2020 CRLMP/1364/2020	KARUNA KAR JENA-MP	SARATHI JYOTI MOHANTY
16	481/2020 CRLREV/426/2020	WASIMUDDIN-MP	SRIKAR KUMAR RATH
17	482/2020 CRLREV/619/2019	PAPUN NAYAK-MP	AMITAV TRIPATHY
18	483/2020 CRLREV/330/2020	ASHA SAHU-MP	J.N.PANDA
19	484/2020 CRLREV/406/2020	BUDU @ RABINDRA @ RUHIA SINGH-MP	SURYAKANTA DWIBEDI
20	581/2020 CMP/597/2020	SURENDRA KUMAR NAYAK-MP	MAHESWAR MOHANTY
21	582/2020 CMP/737/2017	KUNJA KISHORE PARIJA-MP	M/S.MALAY KUMAR MISHRA
22	585/2020 CMP/598/2020	LAXMIPRIYA SINGH-MP	ANANTA NARAYAN PATTANAYAK
23	692/2020 FAO/659/2020	MAMATA SATAPATHY-MP	K.K.SWAIN
24	693/2020 FAO/652/2020	UNION OF INDIA-MP	ANINDYA KUMAR MISHRA
25	694/2020 FAO/653/2020	UNION OF INDIA-MP	ANINDYA KUMAR MISHRA
26	695/2020	JEMI KUMARI @ JAYASHREE SAMAL-MP	ARUN KUMAR ACHARYA

27	FAO/366/2020 696/2020	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP.	PROKIASI-MP. MOHANTY
28	FAO/605/2020 988/2020	BIDYADHAR PRADHAN-MP	SEETARAM JENA
29	ABLAPL/13636/2020 1044/2020	RAMESH CHANDRA SETHI-MP	ANJAN KUMAR BISWAL
30	CRLMC/1548/2020 1045/2020	G.KRUTIBAS PATRA-MP	ANIRUDHA DAS
31	CRLMC/1553/2020 1046/2020	BEBARA LAXMAN RAO @ B. LAXMAN RAO-MP	PARTHA SARATHI DAS
32	CRLMC/1554/2020 1062/2020	MAMUN @ SRASTHA ROUTH-MP	SANGRAM KESHARI ROUTH
33	BLAPL/7591/2020 1064/2020	SANKAR DAKUA-MP	D.R.NANDA
34	BLAPL/2053/2020 1065/2020	RABI PARAJA-MP	PARTHA MUKHERJI
35	BLAPL/3037/2020 1068/2020	DASARATHI SETHI-MP	NITYANANDA PANDA
36	CRLA/551/2020 1069/2020	DASARATHI SETHI-MP	NITYANANDA PANDA
37	CRLA/551/2020 1205/2020	NATIONAL INSURANCE COMPANY LTD.-MP	NIBEDITA MOHANTY
38	MACA/649/2020 1206/2020	THE DIVISIONAL MANAGER,M/S NATIONAL INSURANCE CO. LTD.-MP.	CHANDRANIBH
39	MACA/715/2020 1207/2020	SR.DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP.	MOHAN CH.NAYAK
40	MACA/364/2018 1208/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.-MP.	SUBRAM SATPATHY
41	MACA/420/2020 1416/2020	TANKADHAR PENTHIA-MP	RABINARAYAN NAYAK
42	WA/642/2020 1417/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
43	WA/643/2020 1418/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
44	WA/643/2020 1419/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
45	WA/644/2020 1420/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
46	WA/644/2020 1421/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
47	WA/645/2020 1422/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
48	WA/645/2020 1423/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
49	WA/645/2020 1424/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
50	WA/646/2020 1425/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
51	WA/646/2020 1426/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
52	WA/646/2020 1427/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
53	WA/647/2020 1428/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
54	WA/647/2020 1429/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
55	WA/647/2020 1430/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
56	WA/648/2020 1431/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
57	WA/648/2020 1432/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE

58	1433/2020 WA/649/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
59	1434/2020 WA/649/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
60	1435/2020 WA/649/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
61	12895/2020 WP(C)/29560/2020	UPENDRANATH OJHA-MP	BABITA KUMARI PATTANAIK
62	12896/2020 WP(C)/29561/2020	SURENDRA KUMAR-MP	PRADEEP KU.SAHOO
63	12897/2020 WP(C)/29562/2020	SISIR KUMAR SAHOO-MP	SUBASH CHANDRA DASH
64	12898/2020 WP(C)/29565/2020	BIJAYANAND PATNAIK-MP	SUPRIYA PATRA
65	12899/2020 WP(C)/29567/2020	RANJITA DASH-MP	SUPRIYA PATRA
66	12900/2020 WP(C)/29569/2020	NARESH PRASAD SINGH-MP	L.K.MOHANTY
67	12901/2020 WP(C)/29574/2020	MADHUSMITA SABAR-MP	P.K.MOHANTY
68	12902/2020 WP(C)/29582/2020	KUNI BEHERA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
69	12903/2020 WP(C)/29585/2020	ASHOK KUMAR JENA-MP	ALOK KUMAR PANDA
70	12904/2020 WP(C)/29585/2020	ASHOK KUMAR JENA-MP	ALOK KUMAR PANDA
71	12905/2020 WP(C)/29591/2020	DOLA CHANDRA BHUE-MP	DILIP KUMAR SAHU
72	12906/2020 WP(C)/29592/2020	KRUSHNA CHANDRA SUNA-MP	DEBASIS NAYAK
73	12907/2020 WP(C)/29593/2020	BIJAY KU.SWAIN-MP	BIDYADHAR MANASINGH
74	12908/2020 WP(C)/29594/2020	MANAMOHAN PRADHAN-MP	BIRAJA PRASANNA SATAPATHY
75	12909/2020 WP(C)/29597/2020	HDFC BANK LTD-MP	RAJJEET ROY
76	12910/2020 WP(C)/26852/2020	JILESWAR JAYPURIA-MP	S.C.MEKAP
77	12911/2020 WP(C)/29599/2020	HDFC BANK LTD.-MP	RAJJEET ROY
78	12912/2020 WP(C)/26851/2020	KAUSIKA JAYAPURIA-MP	S.C.MEKAP
79	12913/2020 WP(C)/29603/2020	DEBENDRA KUMAR SAHOO-MP	SUBASH CHANDRA PUSPALAKA
80	12914/2020 WP(C)/29605/2020	SARAT BEHERA-MP	SUBASH CHANDRA PUSPALAKA
81	12915/2020 WP(C)/29610/2020	SHARAT KUMAR MOHALIK-MP	AMITAV DAS
82	12916/2020 WP(C)/29612/2020	HETAMUNDIA GRAMA SABHA-MP	AMITAV DAS
83	12917/2020 WP(C)/3922/2020	ACC LTD.-MP	M/S.SASWAT K.ACHARYA
84	12919/2020 WP(C)/29614/2020	SHYAMLAL JAJODIA-MP	PRASANTA KUMAR NANDA
85	12920/2020 WP(C)/12740/2019	NIRANJAN DAS-MP	M/S.SAMARENDRA BAHADUR
86	12921/2020 WP(C)/29615/2020	BISWAJIT MAHARANA-MP	PRASANTA KUMAR NANDA
87	12922/2020 WP(C)/29616/2020	LABA KISHORE JAJODIA-MP	PRASANTA KUMAR NANDA
88	12924/2020 WP(C)/26739/2020	LASABAN MALLICK-MP	SAMIR KUMAR MISHRA
89	12925/2020	NAGENDRA KUMAR MOHANTY-MP	

90	WP(C)/29620/2020 12927/2020	SWARNAKANTI SAHOO-MP	AMITABH PRADHAN
91	WP(C)/20564/2020 12928/2020	TEJRAJ HOTA-MP	AMITABH PRADHAN
92	WP(C)/17085/2020 12929/2020	RAM CHANDRA MEHER-MP	AMITABH PRADHAN
93	WP(C)/20563/2020 12930/2020	POULASTI PRADHAN-MP	AMITABH PRADHAN
94	WP(C)/21158/2020 12931/2020	RAJDEEP PADHIARY-MP	S.K.OJHA
95	WP(C)/29636/2020 12932/2020	BANDE MAJHI-MP	PRASANTA KUMAR SATAPATHY
96	WP(C)/29640/2020 12933/2020	DEBAPRIYA SETHY-MP	SUBHRANSU BHUSAN MOHANTY
97	WP(C)/29644/2020 12934/2020	PRADIPTA KUMAR PATTNAIK-MP	K.K.SWAIN
98	WP(C)/29645/2020 12935/2020	LAKHMAN KUMAR SAHOO-MP	MANMAYA KUMAR DASH
99	WP(C)/18263/2020 12936/2020	THE MANAGER IFFCO TOKIO GENERAL INSURANCE CO.	GIPDEMIPTA
100	WP(C)/11671/2020 12937/2020	THE MANAGER IFFCO TOKIO GENERAL INSURANCE CO.	GIPDEMIPTA
101	WP(C)/11671/2020 12938/2020	SUMANT SASAMAL-MP	SUMIT KUMAR MOHANTY
102	WP(C)/29650/2020 12939/2020	BIGNESHRAJ PATASANI-MP	M/S. H.N.MOHAPATRA
103	WP(C)/5005/2020 12940/2020	SURENDRA BAGH-MP	PRASANTA KUMAR SATAPATHY
104	WP(C)/29655/2020 12941/2020	M/S.LTB INFRA CONSULTANTS PVT.LTD-MP	TUSAR KUMAR MISHRA
105	WP(C)/29659/2020 12942/2020	SUNUKA MUNDA-MP	J.K.KHUNTIA
106	WP(C)/29662/2020 12943/2020	ALL INDIA OBC RAILWAY EMPLOYEES ASSOCIATION-MP	BINESH KUMAR MOHANTY
107	WP(C)/29665/2020 12944/2020	DEBABRATA CHAKRABARTY-MP	ANAM CHARAN PANDA
108	WP(C)/29667/2020 12945/2020	MAA MANGALA SELF HELP GROUP-MP	B.MOHANTY
109	WP(C)/29670/2020 12946/2020	TUSHAR KANTA MOHANTY-MP	S.K.BHANJADEO
110	WP(C)/29674/2020 12947/2020	BISWARANJAN NAYAK-MP	BIKASH KUMAR ROUSTRAY
111	WP(C)/29679/2020 12948/2020	BANAJA RANI SARANGI-MP	SABYASACHI MISHRA
112	WP(C)/29686/2020 12949/2020	RUDRAMANI MEHER-MP	KEDAR KUMAR DASH
113	WP(C)/29687/2020 12950/2020	MENAKA DEI-MP	KISHORE KUMAR MISHRA
114	WP(C)/29689/2020 12951/2020	MENAKA DEI-MP	KISHORE KUMAR MISHRA
115	WP(C)/29690/2020 12952/2020	MENAKA DEI-MP	KISHORE KUMAR MISHRA
116	WP(C)/29692/2020 12953/2020	MAA DURGA RICE PROCESSING AND EXPORTS PRIVATE	BIJESMRANJAN BEHERA
117	WP(C)/29695/2020 12954/2020	ODISHA POWER EMPLOYEES UNION-MP	BIKASH JENA
118	WP(C)/29698/2020 12955/2020	DURGAMADHAB SAHOO-MP	ANUP UDAYA SENAPATI
119	WP(C)/29707/2020 12956/2020	KUNAL DAS @ KUNAL KISHORE DAS-MP	AMIT KUMAR NATH
120	WP(C)/29709/2020 12957/2020	KRISHNA PLASTTECH (P)LTD-MP	FALGUNI RAJGURU MOHAPATRA
	WP(C)/29712/2020		

121	12958/2020 WP(C)/29722/2020	JAYANTI NAYAK-MP	LINGARAJ MOHANTY
122	12959/2020 WP(C)/29732/2020	JITENDRA KUMAR SAHOO-MP	BISWAJIT NAYAK
123	12960/2020 WP(C)/29735/2020	BIJAYALAXMI DAS-MP	BISWAJIT NAYAK
124	12961/2020 WP(C)/29738/2020	BIKASH BHANU JENA-MP	BISWAJIT NAYAK
125	12962/2020 WP(C)/29741/2020	NAKULA BAG-MP	ARABINDA TRIPATHY
126	12963/2020 WP(C)/29742/2020	DILIP KUMAR NAYAK-MP	AKASH BHUYAN
127	12964/2020 WP(C)/29744/2020	JITENDRA CHOUDHURY-MP	BIBHUDA NANDA MOHAPATRA
128	12965/2020 WP(C)/29745/2020	ANANNYA DAS-MP	SIDHARTHA RAY
129	12966/2020 WP(C)/29746/2020	MANAGING COMMITTEE SARANA PRIMARY SCHOOL-MP	BHURESH KUMAR JENA
130	12967/2020 WP(C)/29751/2020	SUNDARAM FINANCE LTD.-MP	NALINI KANTA DASH
131	12968/2020 WP(C)/29752/2020	M/S.AADYA URJA SOLUTIONS PRIVATE LIMITED-MP	SIDHARTH SHANKAR PADHY
132	12969/2020 WP(C)/29753/2020	M/S. AADYA URJA SOLUTIONS PRIVATE LIMITED-MP	SIDHARTH SHANKAR PADHY
133	12970/2020 WP(C)/29754/2020	M/S.AADYA URJA SOLUTIONS PRIVATE LIMITED-MP	SIDHARTH SHANKAR PADHY
134	92/2020 RFA/37/2012	VISHAL RETAIL LTD.-MP	
135	583/2020 CMP/416/2020	SURENDRA MAHANTI-MP	
136	584/2020 CMP/415/2020	SURENDRA MAHANTI-MP	
137	586/2020 CMP/405/2020	BHAGABAN CHANDRA JENA-MP	
138	987/2020 ABLAPL/10596/2020	CHAKRADHAR SAHU-MP	
139	989/2020 ABLAPL/2679/2018	KANH@KANHU@GANGADHAR SETHY-MP	MOHENDRA KUMAR MOHAPATRO
140	990/2020 ABLAPL/238/2020	CHOURA @ CHAURA CHANDRA BEHERA @ GOURA CHANDRA BEHERA-MP	
141	991/2020 ABLAPL/8786/2020	TILOTTAMA KANDI-MP	
142	992/2020 ABLAPL/8217/2020	PRASANTA KUMAR DAS @ PRASANTA DAS-MP	SATYA NARAYAN MISHRA 4
143	1063/2020 BLAPL/2525/2019	M.RAJKUMAR-MP	
144	12918/2020 WP(C)/18179/2020	NARAYAN CHANDRA DALAI-MP	
145	12923/2020 WP(C)/1981/2020	JAYANTI MOHAPATRA @ SARANGI-MP	
146	12926/2020 WP(C)/24417/2020	SUSHILA MOHARANA-MP	NALINI KANTA DASH